

ITEM NO.1502

Court 5 (Video Conferencing)

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).3665-3666/2020

NGAITLANG DHAR

Appellant(s)

VERSUS

PANNA PRAGATI INFRASTRUCTURE PRIVATE LIMITED & ORS. Respondent(s)

WITH

C.A. Nos.3742-3743/2020 (XVII)

Date : 17-12-2021 These appeals were called on for pronouncement of judgment today.

For Appellant(s)

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Arvind Kumar Gupta, Adv.
Ms. Anindita Pujari, AOR

Mr. Ravindra Sadanand Chingale, AOR

For Respondent(s)

Mr. Abhijeet Sinha, Adv
Mr. Shaunak Mitra, Adv
Mr. Avik Chaudhuri, Adv
Mr. Soumya Dutta, AOR

Ms. Anindita Pujari, AOR
Mr. Siddhartha Srivastava, Adv
Ms. Kavita Bhardwaj, Adv
Mr. Azad Bansala, Adv

Mr. Rajesh Kumar Gautam, AOR
Mr. Anant Gautam, Adv.
Mr. Nipun Sharma, Adv.
Mr. Ravi Solanki, Adv.

Ms. Ekta Choudhary, AOR
Ms. Chakshu Thakral, Adv

Mr. Arvind Kumar Gupta, Adv.
Ms. Purti Gupta, Adv.
Ms. Henna George, Adv.
Ms Shivani Sharma, Adv.

Mr. Ravindra Sadanand Chingale, AOR

Hon'ble Mr. Justice B.R. Gavai pronounced the
reportable judgment of the Bench comprising

Hon'ble Mr. Justice L. Nageswara Rao and His Lordship.

The appeals are allowed in terms of the signed reportable judgment. All pending applications shall stand disposed of.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master

(Signed reportable judgment is placed on the file)